

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

ORDERS OF THE TRIBUNAL

01.04.2009

MA 84/2009 (OA No. 86/2009)

Mr. Sarad Chand Sethi, Proxy counsel for  
Mr. S.C. Sethi, Counsel for applicant.

Heard learned counsel for the applicant.

This MA has been filed by the applicant for  
withdrawal of the OA.

In view of the averments made in this MA, the same is  
allowed. The OA is disposed of as having been withdrawn.

*copy given to*  
No 278  
21/4/09 This MA also stands disposed of accordingly.

(B.L. KHATRI)  
MEMBER (A)

(M.L. CHAUHAN)  
MEMBER (J)

AHQ